

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 133 (ND)/2012

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2017**

NAME OF THE COMPANY: IL and FS Vs. M/s Regional Airport Holdings
International Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Vidur Bhatia, Advocate

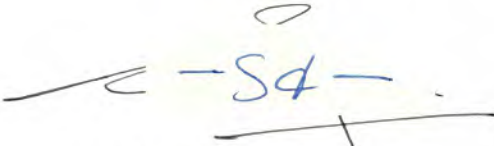
For the Respondent(s): None

ORDER

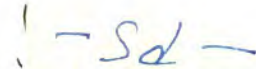
Ld. Counsel for the Petitioner prays for an adjournment to comply with the directions passed by the Hon'ble NCLAT in the appeal filed by them. Copy of the order of the NCLAT be also filed.

Let fresh steps be taken by the Petitioner to serve the Respondent. Dasti, returnable on 25th October, 2017.

To come up on 25th October, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)